

**Government of Punjab  
Department of Health and Family Welfare**

**Order**

To prevent and control the spread of COVID-19, in public interest, under the Regulation notified dated 05.03.2020 under the Epidemic Diseases Act, 1897, all Cinema Halls, Gyms, Swimming Pools in the State of Punjab shall remain closed till further orders after the midnight of 14<sup>th</sup> March, 2020. All public gatherings including sports events, conferences, cultural events, fairs and exhibitions shall also not be held till further orders from the midnight of 14<sup>th</sup> March, 2020.

This issues with the approval of Hon'ble Chief Minister.

**Anurag Agarwal, IAS  
Principal Secretary to Govt of Punjab  
Department of Health and Family Welfare**

EndstNo :PS/SHFW/2020/183- 186

Dated:14.3.2020

Copy of the is forwarded to the following for information and further necessary action:

1. Additional Chief Secretay to Govt. of Punjab Deptment of Home Affairs and Justice.
2. Director General of Police, Punjab.
3. All the Deputy Commissioners in the State of Punjab.
4. All the SSPs in the State of Punjab.

  
**Secretary Health and Family Welfare**

CC :-

1. Secretary to Chief Secretary, Government of Punjab.
2. Secretary to Principal Secretary Health and Family Welfare Punjab.